

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1257

ANSWERED ON:28.07.2015

Police Complaint Cell

Bhabhor Shri Jasvantsinh Sumanbhai;Choudhary Shri Ram Tahal;Khaire Shri Chandrakant Bhaurao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up complaint cells and is also providing telephone service and post box service for registration of complaints against the Delhi Police personnel so as to check corruption;
- (b) if so, the details thereof and the total number of complaints received during each of the last six months;
- (c) whether the Government has conducted any inquiry in the corruption cases and if so, the details thereof and the action taken against the guilty personnel; and
- (d) the steps taken by the Government to stop corruption cases in Delhi Police?

Answer

Minister of State in the Ministry of Home Affairs
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Delhi Police has set up a Vigilance Unit for handling complaints of corruption in Delhi Police. Five toll free numbers i.e. 23417995, 23416401, 23416402, 23416403 and 23416404 have been dedicated for the convenience of General Public to register their complaints regarding corruption in Delhi Police. Besides this, Public
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Grievance Cells (PG Cells) are functioning in all 11 Districts, in Special Police Unit for Women and Children, Police Control Room and Traffic/Railway/Metro/Crime Units of Delhi Police which also handle such complaints at local level. Last year, a helpline number 9910641064 has been launched by Delhi Police on 06/08/2014 to receive not only calls from the public to lodge complaints of any instances of corruption in Delhi Police but also audio/video recording of any such act of demanding or accepting bribe through WhatsApp. This is in addition to the existing helpline Nos. 1064 and 1800111064 functioning since April, 2014. Delhi Police has also provided a C.P Post Box No. 171 to register complaints against police personnel including complaints of corruption.

During the last six months i.e. from 01.01.2015 to 30.06.2015, a total number of 682 complaints of corruption were received in Vigilance unit of Delhi Police through Whatsapp, helpline, PCR/Public call helpline numbers as well as direct complaints in Vigilance unit.

(c): During the period 1.1.2015 to 30.06.2015, Delhi Police have registered 13 cases of corruption under POC Act against Delhi Police personnel in which 34 police personnel are found involved. In addition to investigation of the above cases, departmental action against the erring police personnel has also been initiated.

(d): The steps taken to prevent the incidents of corruption in Delhi Police are at Annexure.
